

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

डॉ. जितेन्द्र सिंह जी।

... (व्यवधान)

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) सूचना का अधिकार अधिनियम, 2005 की धारा 24 की उपधारा (3) के अंतर्गत अधिसूचना संख्या सा.का.नि. 319(अ), जो 4 मई, 2021 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की दूसरी अनुसूची में कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 5078/17/21]

- (2) (एक) वैज्ञानिक और औद्योगिक अनुसंधान परिषद, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) वैज्ञानिक और औद्योगिक अनुसंधान परिषद, नई दिल्ली के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) वैज्ञानिक और औद्योगिक अनुसंधान परिषद, नई दिल्ली के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5079/17/21]

... (व्यवधान)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री तथा पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) भारतीय मानक ब्यूरो अधिनियम, 2016 की धारा 40 के अंतर्गत भारतीय मानक ब्यूरो (अनुरूपता आकलन) (चौथा संशोधन) विनियम, 2021 जो 5 अगस्त, 2021 के भारत के राजपत्र में अधिसूचना सं. एफ. सं. बीएस/11/11/2021 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5080/17/21]

- (2) पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 26 के अंतर्गत पर्यावरण (संरक्षण) दूसरा संशोधन नियम, 2021 जो 29 जून, 2021 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि 443(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5081/17/21]

... (व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : सभापति महोदय, मैं मंत्रियों द्वारा चौदहवीं, पंद्रहवीं, सोलहवीं और सत्रहवीं लोक सभाओं के विभिन्न सत्रों के दौरान दिए गए आश्वासनों, वायदों और वचनों पर सरकार द्वारा की-गई-कार्रवाई को दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

चौदहवीं लोक सभा

1. विवरण सं. 38 छठा सत्र, 2005

[Placed in Library, See No. LT
5082/17/21]

2. विवरण सं. 37 सातवां सत्र, 2006

[Placed in Library, See No. LT
5083/17/21]

पंद्रहवीं लोक सभा

3. विवरण सं. 41 दूसरा सत्र, 2009

[Placed in Library, See No. LT
5084/17/21]

4. विवरण सं. 34 तीसरा सत्र, 2009

[Placed in Library, See No. LT
5085/17/21]

5. विवरण सं. 35 चौथा सत्र, 2010

[Placed in Library, See No. LT
5086/17/21]

6. विवरण सं. 32 छठा सत्र, 2010

- [Placed in Library, See No. LT
5087/17/21]
7. विवरण सं. 32 सातवां सत्र, 2011
- [Placed in Library, See No. LT
5088/17/21]
8. विवरण सं. 36 आठवां सत्र, 2011
- [Placed in Library, See No. LT
5089/17/21]
9. विवरण सं. 32 दसवां सत्र, 2012
- [Placed in Library, See No. LT
5090/17/21]
10. विवरण सं. 29 ग्यारहवां सत्र, 2012
- [Placed in Library, See No. LT
5091/17/21]
11. विवरण सं. 28 बारहवां सत्र, 2012
- [Placed in Library, See No. LT
5092/17/21]
12. विवरण सं. 30 तेरहवां सत्र, 2013
- [Placed in Library, See No. LT
5093/17/21]
13. विवरण सं. 25 चौदहवां सत्र, 2013
- [Placed in Library, See No. LT
5094/17/21]
14. विवरण सं. 26 पंद्रहवां सत्र, 2013-14

[Placed in Library, See No. LT
5095/17/21]

सोलहवीं लोक सभा

15. विवरण सं. 25

दूसरा सत्र, 2014

[Placed in Library, See No. LT
5096/17/21]

16. विवरण सं. 25

तीसरा सत्र, 2014

[Placed in Library, See No. LT
5097/17/21]

17. विवरण सं. 24

चौथा सत्र, 2015

[Placed in Library, See No. LT
5098/17/21]

18. विवरण सं. 21

पांचवां सत्र, 2015

[Placed in Library, See No. LT
5099/17/21]

19. विवरण सं. 21

छठा सत्र, 2015

[Placed in Library, See No. LT
5100/17/21]

20. विवरण सं. 18

सातवां सत्र, 2016

[Placed in Library, See No. LT
5101/17/21]

21. विवरण सं. 19

आठवां सत्र, 2016

[Placed in Library, See No. LT
5102/17/21]

22. विवरण सं. 18 नौवां सत्र, 2016
[Placed in Library, See No. LT 5103/17/21]
23. विवरण सं. 16 दसवां सत्र, 2016
[Placed in Library, See No. LT 5104/17/21]
24. विवरण सं. 16 ग्यारहवां सत्र, 2017
[Placed in Library, See No. LT 5105/17/21]
25. विवरण सं. 14 बारहवां सत्र, 2017
[Placed in Library, See No. LT 5106/17/21]
26. विवरण सं. 13 तेरहवां सत्र, 2017-18
[Placed in Library, See No. LT 5107/17/21]
27. विवरण सं. 12 चौदहवां सत्र, 2018
[Placed in Library, See No. LT 5108/17/21]
28. विवरण सं. 11 पंद्रहवां सत्र, 2018
[Placed in Library, See No. LT 5109/17/21]
29. विवरण सं. 9 सोलहवां सत्र, 2018-19
[Placed in Library, See No. LT 5110/17/21]
30. विवरण सं. 8 सत्रहवां सत्र, 2019

[Placed in Library, See No. LT
5111/17/21]

सत्रहवीं लोक सभा

31. विवरण सं. 7

पहला सत्र, 2019

[Placed in Library, See No. LT
5112/17/21]

32. विवरण सं. 6

दूसरा सत्र, 2019

[Placed in Library, See No. LT
5113/17/21]

33. विवरण सं. 5

तीसरा सत्र, 2020

[Placed in Library, See No. LT
5114/17/21]

34. विवरण सं. 4

चौथा सत्र, 2020

[Placed in Library, See No. LT
5115/17/21]

35. विवरण सं. 2

पांचवां सत्र, 2021

[Placed in Library, See No. LT
5116/17/21]

36. विवरण सं. 1

छठा सत्र, 2021

[Placed in Library, See No. LT
5117/17/21]

... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA PATEL): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2019-2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5118/17/21]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2019-2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2019-2020.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5119/17/21]

(5) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the following SEZs for the year ended the 31st March, 2020 together with Auditor's Report thereon:-

(i) Noida Special Economic Zone Authority

[Placed in Library, See No. LT 5120/17/21]

(ii) Falta Special Economic Zone Authority

[Placed in Library, See No. LT 5121/17/21]

(iii) Santacruz Electronic Export Processing Zone SEZ Authority

[Placed in Library, See No. LT 5122/17/21]

(iv) Visakhapatnam Special Economic Zone Authority

[Placed in Library, See No. LT 5123/17/21]

(v) Cochin Special Economic Zone Authority

[Placed in Library, See No. LT 5124/17/21]

(vi) Kandla Special Economic Zone Authority

[Placed in Library, See No. LT 5125/17/21]

(vii) Madras Special Economic Zone Authority

[Placed in Library, See No. LT 5126/17/21]

(6) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the above SEZs for the year 2019-2020.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR): Sir, I beg to lay on the Table a copy of Notification No. S.O.3472(E) (Hindi and English versions) published in Gazette of India dated 6th October, 2020 making certain amendments to the Second Schedule to the Information Technology Act, 2000 issued under sub-section (4) of Section 3A of the said Act.

[Placed in Library, See No. LT 5127/17/21]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under Bureau of Indian Standards Act, 2016:-

- (i) The Sewing Machines (Quality Control) Order, 2021 published in Notification No. S.O.1239(E) in Gazette of India dated 17th March, 2021.
- (ii) The Transparent Float Glass (Quality Control) Order, 2021 published in Notification No. S.O.1928(E) in Gazette of India

dated 18th May, 2021.

- (iii) The Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Order, 2021 published in Notification No. S.O.2166(E) in Gazette of India dated 7th June, 2021.
- (iv) The Bicycles-Retro Reflective Devices (Quality Control) Order, 2021 published in Notification No. S.O.2028(E) in Gazette of India dated 25th May, 2021.
- (v) The Flux Cored (Tubular) Electrodes (Quality Control) Order, 2021 published in Notification No. S.O.1203(E) in Gazette of India dated 12th March, 2021.

[Placed in Library, See No. LT 5128/17/21]

(2) A copy of the Geographical Indications of Goods (Registration and Protection) (Amendment) Rules, 2020 (Hindi and English versions) published in Notification No. G.S.R.528(E) in Gazette of India dated 26th August, 2020 under sub-section (3) of Section 87 of the Geographical Indications of Goods (Registration and Protection) Act, 1999.

[Placed in Library, See No. LT 5129/17/21]

... (*Interruptions*)

